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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 17934/2025, CM APPL. 74153/2025 & CM APPL.  
74154/2025  
APPLE INC & ANR. ....Petitioners

Through: Dr. Abhishek Manu Singhvi, Sr. Adv.  
and Dr. Aditya Sondhi, Sr.Adv. with  
Ms. Nisha Kaur Oberoi, Mr. Varghese  
Thomas, Mr. Sarthak Pande, Ms.  
Shambhvi Sinha, Mr. Anand Sree, Ms.  
Shivangi Chawla, Mr. A. K. Rathi  
Shetty, Mr. Mehar Singh Dang, Mr.  
Cherian Chacko, Mr. S. Singh, Mr.  
Yash Johri, Mr. R. Sarkar, Mr. A.  
Kumar, Advs.

versus

UNION OF INDIA & ANR. ....Respondents  
Through: Mr. Ashish K. Dixit, CGSC with Mr.  
Umar Hashmi, Mr. Harshit Chitransh,  
Ms. I. Sheikh, Advs. for R-1  
Mr. Udayan Jain and Mr. Samar  
Bansal, Ms. Geetika Vyan, Mr. Ranjan  
Mishra, Mr. Harsh Jaiswal, Advs. for  
R-2

**CORAM:**  
**HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

% **ORDER**  
**26.11.2025**  
List on 01.12.2025.

**DEVENDRA KUMAR UPADHYAYA, CJ**

**TUSHAR RAO GEDELA, J**

**NOVEMBER 26, 2025/j**